COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 239 OF 2015
APPEAL NO. 240 OF 2015 & IA NO. 393 OF 2015
APPEAL NO. 241 OF 2015 & IA NO. 394 OF 2015
AND
APPEAL NO. 203 OF 2015

Dated: 9th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

A.NOs. 239 OF 2015, 240 OF 2015 & 241 OF 2015

Indian Wind Power Association ... Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corp. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 to R-3

A.No. 203 of 2015

TANTRANSCO Ltd. & Ors.Appellant(s)

Vs.

M/s Indian Wind Power Association & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

ORDER

IA No. 393 of 2015 in Appeal No. 240 of 2015 & I.A. No. 394 of 2015 in Appeal No. 241 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

List these matters on 22.08.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson